

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2013 & I.A. No. 233 of 2013

Dated : 30th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

The Indian Hotels Co. Ltd. & Anr. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pallav Shukla

**Counsel for the Respondent(s) : Mr. Ravi Gupta, Sr. Adv.
Ms. Pallavi Mohan
Mr. Buddy A. Ranganadhan**

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **11th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**